

an>

Title : Introduction of the Warehousing (Development and Regulation ) Bill, 2005.

MR. DEPUTY-SPEAKER: Now, the House would take up item No. 13 – Dr. Akhilesh Prasad Singh to move for introduction of Bill.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): Sir, I beg to move for leave to introduce a Bill to make provisions for the development and regulation of warehouses, negotiability of warehouse receipts, establishment of a warehousing development and regulatory authority and for matter connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to make provisions for the development and regulation of warehouses, negotiability of warehouse receipts, establishment of a warehousing development and regulatory authority and for matter connected therewith or incidental thereto."

*The motion was adopted.*

DR. AKHILESH PRASAD SINGH: Sir, I introduce the Bill.

MR. DEPUTY-SPEAKER: Due to shortage of time, item No. 14, Matters under Rule 377 would be treated as laid on the Table of the House and they would form part of the proceedings.